

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/5542/A

From :- Shri M.K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20^m September, 2018.

Sub:- **Casual Leave with Station Leave permission.**


Ref:- Your letter No. DJDH/2935/2018, dtd. 15.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 20.09.2018 along with station leave permission with the official allotted vehicle, at your own cost, from the morning of 19.09.2018 till the morning of 24.09.2018 has been granted/ rejected.

Further, the Chief Judicial Magistrate, Dhemaji, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


20/9/18

REGISTRAR(VIGILANCE)

Ratan.